

Education Guarantee Scheme

†*130. SHRI KAPIL SIBAL:

SHRI BALWANT SINGH RAMOOWALIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) Whether a sub-Committee of the Planning Commission has made a recommendation to enforce Education Guarantee Scheme all over the country;

(b) if so, the broad outlines of the said scheme;

(c) whether Government have taken any decision so far regarding implementation of this scheme all over the country; and

(d) if so, the details of the decision taken and if not, the reasons for the delay in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) No, Sir.

However, the finance Minister in his last budget speech had announced an education Guarantee Scheme at the National level. The aim would be to provide an elementary school in every habitation which did not have one within a radius of 1 km After the school had functioned successfully for two years, it would be upgraded on a permanent basis.

(c) and (d) Yes, Sir.

This Ministry has initiated steps to revise its scheme of Non-formal Education. The revised scheme, called 'Alternative and Innovative Education', incorporates the features announced in the Finance Minister's budget speech. It is at present being processed for Cabinet approval.

†Original notice of the question was received in Hindi.